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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

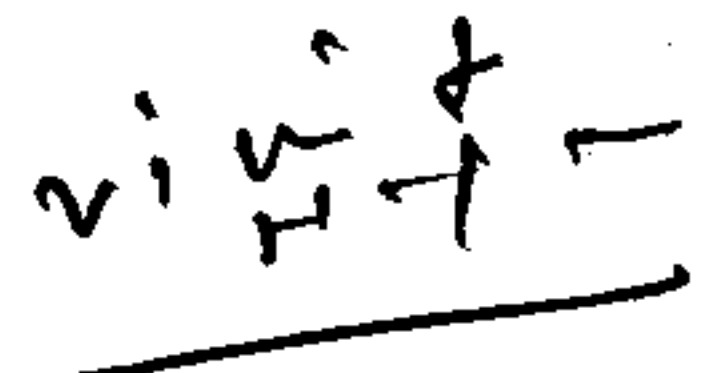
Co. Appeal No. 56/252/NCLT/AHM/2017

Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017**

Name of the Company: Jaipratap Singh Dangi & Anr.  
(Krishak Bio Trading Pvt Ltd)  
V/s.  
Registrar of Companies, Gwalior.

Section of the Companies Act: Section 252 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	VINIT NAGAR	PCS	PE + 1710162	
2.				

**ORDER**

Learned PCS Mr. Vinit Nagar present for Appellant. None present for ROC.

Proof of service of notice on ROC filed.

Proof of dispatch of copy of application on ROC filed.

Representation of ROC received.

Appellant filed latest income tax return, bank statements, CA and CS certificate.

Heard arguments of Learned PCS for Appellant.

Order reserved.



**MANORAMA KUMARI  
MEMBER JUDICIAL**

Dated this the 8th day of December, 2017.